

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IB/817/2024
PETITION NUMBER : CP/IB/577/2020
NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar
NAME OF THE RESPONDENT(S) : Vellore Subramaniayan Suresh & 2 Ors
UNDER SECTION : Sec 66 of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Counsel Ms. Nandini Agarwal for the Respondent.

Reply yet to be filed. The Counsel sought additional time. 2 weeks allowed.

Rejoinder, if any, be filed within a week thereafter.

Post the Application for hearing on **29.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk